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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj
(for) R. VENKATACHANDRAN Counsel for

Prithir

S. Manjula Devi Adv
KSR & CO Company secretaries up,
For ~~Prithviraj~~
Coimbatore.

R 2

Counsel for
petitioner

S. Manjula

ORDER

Ms S Manjula Devi, representing senior counsel for petitioner present. Shri R Prithviraj, representing counsel for R2 present. Both the counsels sought time for submitting arguments. Put up on 20/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)